

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/715/2017
NAME OF THE PETITIONER(S) : RKTC LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : DREAMS SYSTEMS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	Rohan Rajasekaran	Counsel for Applicant	M. S. K.

ORDER

Counsel for the applicant present and prayed for time to make submissions. Time is enlarged at request. Put up on 20.02.2018.

— sel —
(S VIJAYARAGHAVAN)
Member(Technical)

— sel —
(CH. MOHD SHARIEF TARIQ)
Member(Judicial)

bc